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ITEM NO.63

Court No.8

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 7-8/2010 and 9-10 in in CIVIL APPEAL NOS. 8429-8430 OF 2010

R.D.GARDI MEDICAL COLLEGE & ANR.ETC.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(for directions and extension of time)
[for final disposal]

Date: 23/02/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Ms. Pragati Neekhara, Adv.
Mr. Suryanarayana Singh, Adv.
Mr. Amanpreet Singh Rahi, Adv.

For Respondent(s) Ms. Vibha Datta Makhija, Adv.

For M.C.I. Mr. Amrendra Sharan, Sr. Adv.
Mr. Akshat Srirvastava, Adv.
Mr. Patitosh Gupta, Adv.
Mr. P.P. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters on 24.2.2011.

(Pardeep Kumar)
Court Master

(Shashi Bala Vij)
Court Master